

**GOVERNMENT OF INDIA
PETROLEUM AND NATURAL GAS
LOK SABHA**

STARRED QUESTION NO:220

ANSWERED ON:11.03.2010

NATIONAL GAS GRID

Nirupam Shri Sanjay Brijkishorilal ;Rajendran Shri C.

Will the Minister of PETROLEUM AND NATURAL GAS be pleased to state:

- (a) whether the Government proposes to lay gas pipelines in various parts of the country;
- (b) if so, the details thereof;
- (c) whether the National Gas Grid was shifted from the Southern States;
- (d) if so, the details thereof alongwith the reasons therefor;
- (e) whether the project connecting Kakinada with Tuticorin via Chennai has been put on hold;
- (f) if so, the reasons therefor; and
- (g) the steps taken by the Government to ensure balanced supply of natural gas to various parts of the country including Tamil Nadu?

Answer

MINISTER OF PETROLEUM & NATURAL GAS(SHRI MURLI DEORA)

(a) to (g): A statement is laid on the Table of the House.

STATEMENT REFERRED TO IN REPLY TO PARTS (a) to (g) OF LOK SABHA STARRED QUESTION NO. 220 TO BE ANSWERED ON 11.03.2010 REGARDING NATIONAL GAS GRID

(a) & (b): In order to expand natural gas transportation infrastructure in the country, Ministry of Petroleum and Natural Gas has authorized nine new trunk pipelines with total length of 5523 km, namely,

- (i) Dadri-Bawana-Nangal
- (ii) Chainsa-Jhajjar-Hissar
- (iii) Dabhol-Bangalore
- (iv) Kochi-Kanjirakod-Bangalore-Mangalore
- (v) Jagdishpur- Haldia
- (vi) Vijaywada-Nellore-Chennai
- (vii) Kakinada-Basudevpur-Howrah
- (viii) Chennai-Tuticorin and
- (ix) Chennai-Bangalore-Mangalore pipelines.

(c) & (d): Of the pipelines mentioned above, five pipelines, namely, Dabhol-Bangalore, Kochi-Kanjirakod-Bangalore/Mangalore, Vijaywada-Nellore-Chennai, Chennai-Tuticorin and Chennai-Bangalore-Mangalore pipelines, would be providing gas connectivity to southern states.

(e) & (f): No, Madam. Reliance Gas Transportation Infrastructure Limited (RGTEL) has been given authorization to lay 445 km Vijaywada-Nellore-Chennai pipeline and 670 km Chennai - Tuticorin pipeline. The pipelines are targeted to be completed by 2012.

(g): The Petroleum & Natural Gas Regulatory Board Act, 2006 has been notified to provide a regulatory and developmental framework for developing pipeline infrastructure and to ensure adequate supply of natural gas in all parts of the country including Tamil Nadu.